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Title: Introduction of Reserve Bank of India (Amendment) Bill, 2005.

13.02 hrs.

RESERVE BANK OF INDIA (AMENDMENT) BILL, 2005*

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill further to amend the Reserve Bank of India Act, 1934....(*Interruptions*)

SHRI RUPCHAND PAL (HOOGHLY): Somebody has said that these two Bills might be referred to the Standing Committee.

SHRI P. CHIDAMBARAM: Yes, I will say that.

MR. SPEAKER: The question of referring to the Standing Committee is my power. You have nothing to say on that. You can make a request. I may reject it.

The question is:

"That leave be granted to introduce a Bill further to amend the Reserve Bank of India Act, 1934. "

The motion was adopted.

SHRI P. CHIDAMBARAM: Sir, I introduce the Bill.

Sir, may I make a request? We have been in consultation with our friends. It is my request to you that these Bills may be referred to the Standing Committee.

MR. SPEAKER: Yes, I had already decided. I thank you for your consent. It is only an additional point for my purpose.

...(*Interruptions*)

* Published in the Gazettee of India, Extraordinary, Part-II, Section-2, dated 13.5.2005.

MR. SPEAKER: We have taken one hour for this Calling Attention. Now, we will take up matters of urgent public importance.

Now, Shri Anwar Hussain. You start speaking. There is not much time left.